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Es. 40 crores may be included in the Railway Budget:

- 1. Gauhati-Burnihat.
- 2. Dharmanagar-Kumarghat.
- 3. Silchar-Jiribam.
- 4. Balipara-Bhalukpong.
- 5. Amguri-Tuli.
- 6. Lalaghat-Bharabi.

The Planning Commission have appointed a Committee to examine these proposals and to make recommendations about the viability of the schemes, taking into account the social costs and the social benefits in each case. The decision for construction of these new lines would depend upon the recommendations of the Committee which has been allowed 8 months to finalise its report.

## Alloppey-Ernakulam Railway Line

- 89. SHRI S. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have taken any decision on the perosed Alleppey-Ernakulam Railway Line;
- (b) if so, what are the details thereof;
- (c) whether Government's attention has been drawn to the view expressed by the Kerala Industry Minister that the State Government will have to see whether the line could be constructed at the State Government's cost if the Centre's decision is delayed further, considering the necessity of the said line for the industrial development of Alleppey district; and
- (d) if so, what are the details in this regard and what is Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) No decision has so far been taken.

- (c) No.
- (d) Does not arise.

## Drilling for oil off the Kerala Coast

- 90. SHRI S. KUMARAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased  $t_0$  state:
- (a) whether the drilling activities for oil off the Kerala Coast were suspended recently;
- (b) if so, what are the details and the results of the drilling done so far and what are the reasons for suspension of the drilling operations; and
- (c) whether the drilling will be resumed after monsoon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA); (a) to (c) ONGC had drilled an exploratory well 60 Kms. north-west of Cochin during April-May 1978. This well was drilled to a depth of 1755 metres. However, as no oil or gas was found, the drilling was suspended.

Further exploration programme in the area will depend upon the interpretation of the data obtained from this well and the seismic data of the area collected earlier.

## पूर्वोत्तर रेलवे के भूतपूर्व महाप्रवन्धक के विरुद्ध इलाहाबाद उच्च न्यायालय द्वारा की गई भर्त्सना

- 91. श्री नागेश्वर प्रसाद शाही: क्या रेल मन्त्री यह बताने की कुपा करेंगे कि:
- (क) क्या यह वात सच है कि इलाहाबाद उच्च न्यायालय ने पूर्वोत्तर रेलवे के भूतपूर्व महाप्रबन्धक श्री मिश्र के विरुद्ध मई, 1978 में एक रिट याचिका के निर्णय में भर्त्सना की, यहां तक कि उन्हें सुस्थापित ग्रधिनियमों ग्रौर नियमों की घोर ग्रवहेलना करके कितपय व्यक्तियों की ग्रनियमित नियुक्ति के लिये उत्तरदायी बताया गया है; ग्रौर
- (ख) यदि हां, तो उक्त निर्णय को देखते हुये सरकार ने उक्त भूतपूर्व महाप्रवस्थक के विरुद्ध क्या कार्यवाही की है ?

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- 91. SHRI NAGESHWAR PRASAD SHAHI; Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that in a judgment on a writ petition, strictures were passed by the Allahabad High Court in May, 1978, against Shri Mishra, Ex-General Manager of North Eastern Railway in as much as he has been found responsible for irregular appointments of certain persons in utter disregard of the established statues and rules; and
- (b) if so, what action Government have taken against the said ex-General Manager in the light of the said judgement?]

रेल मन्त्रालय में राज्य मन्त्री (श्री शिव नाराथण): (क) उक्त न्याय निर्णय में, इलाहाबाद उच्च न्यायालय ने श्री मिश्र के जस तरीके पर कुछ टीका-टिप्पणी की है जो उन्होंने भृतपूर्व रेल मन्त्री के तत्कालीन विशेष सहायक से प्राप्त निर्देशों के निर्वहन में घपनाया था।

(ख) इस मामले की जांच की जा रही है। 

tfTHE MINISTER OF STATE IN THE MINISTRY RAILWAYS OF (SHRI SHEO NARAIN): Some (a) observations have been made by the Allahabad High Court in the judgement about the manner i'n which Shri Mishra had dealt with instructions from the then Special Assistant to the former Railway Minister regarding some adhoc appointments.

(b) The matter is being examined.]

## रेलगाडियों की छतों पर यात्रा करने वाले यात्री

to Questions

- 92. श्री नागेश्वर प्रसाद शाही : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार को इस बात की जानकारी है कि रेलगाडियों की छतों पर याजा करने वाले बहुत सारे यात्री लखनऊ और गोंडा के बीच बुढवाल के पास घाघरा नदी पर बने पूल के गईरों से टकरा कर मर जाते हैं ग्रीर 14 मई, 1978 को 7 यात्रियों की जानें उस समय चली गयीं जब 2 डाउन मेलगाड़ी दुर्घटनाग्रस्त हई; ग्रौर
- (ख) यदि हां, तो इस प्रकार की दुर्घटनाग्रों को रोकने के लिए सरकार क्या कदम उठाने का विचार रखती है ?

f [Passengers travelling on the roofs of train.

- 92. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether Government are awar\* that a number of passengers travelling on the roofs of the trains die e wayyear by colliding with the girders of the bridge over the river Ghashara near Burhwal between Lucknow axd Gonda and seven passenger., lost their lives when the 2 Down Mail met with an accident on the 14th May, 1978; and
- (b) if so, what steps Government propose to take to prevent such accidents?]

रेल मन्त्रालय में राज्य मन्त्री (धी शिव नारायण) : (क) 1-4-1976 स अब तक केवल एक ऐसी घटना हुई है जिसमें गोंडा स्टेशन पर 14-5-1978 को 2 डाउन मेल की एक बोगी की छत पर दो शव पाये गये।